

(b) if so, the details thereof; and

(c) whether it is also a fact that the number of foreign tourists have been declining owing to such incidents?

THE MINISTER OF TOURISM (KUMARI SELJA) : (a) and (b) 'Public Order' and 'Police' are State subjects as per the Seventh Schedule of the Constitution of India. As such, registration, investigation, detection and prevention of crime including crimes against tourists, is the primary responsibility of State Governments/Union Territories. The data on incidents of crimes against tourists, including foreign tourists is not compiled by Ministry of Tourism. However, in order to ensure safety and security of the tourists, Ministry of Tourism has advised all the State Governments/Union Territory Administrations.

(c) The number of Foreign Tourist Arrivals (FTAs) during 2008 increased as compared to 2007, though at a lower growth rate. During the period January-June 2009 there has been a decline of 9.3% in FTAs. However, a positive growth rate of 0.2% in FTAs was observed in June 2009 over June 2008. The decline in FTAs may be due to various reasons including the global economic meltdown and terrorist attacks in some cities of India including Mumbai. The details of FTAs in India during 2007, 2008 and January – June 2009 are as follows:—

Period	FTAs (in Million)	Growth over previous year
2007	5.08	14.3%
2008*	5.37	5.6%
2009* (January-June)	2.47	-9.3%

*Provisional

Achievements of JNNURM

†3613. SHRI LALIT KISHORE CHATURVEDI : Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the time when Jawaharlal Nehru National Urban Renewal Mission (JNNURM) was introduced and the amount allocated for the same;

(b) the details of amount released and spent during the last three years, State-wise and project-wise;

(c) the number of States to which funds have not been released, the details thereof, State-wise, and the reasons therefor; and

(d) the works had to be done under the Mission and the achievements thereto?

THE MINISTER OF URBAN DEVELOPMENT (SHRI S. JAIPAL REDDY) : (a) Government of India launched Jawaharlal Nehru National Urban Renewal Mission (JNNURM) on 3rd December,

†Original notice of the question was received in Hindi.

2005. It envisages mobilisation of Rs. 1.00 lakh crore out of which Rs. 50,000.00 crore will be provided as assistance from the Central Government over a period of 7 years. (2005-12). The indicative allocation by Planning Commission under the Urban Infrastructure & Governance (UIG) component of JNNURM, State-wise for the 7 years period 2005-06 to 2011-12 is Rs. 25,500 crore. In 2008-09, an additional amount of Rs. 100 crore for all Million Plus cities and State Capitals and Rs. 50.00 crore for other mission cities was allocated under Urban Infrastructure and Governance (UIG) of Jawaharlal Nehru National Urban Renewal Mission (JNNURM) by the Planning Commission.

(b) Information is being collected and will be laid on the Table of the Sabha.

(c) The State of Goa has not been approved any project so far under UIG component of JNNURM as it has not submitted. Detailed Project Reports (DPRs) in conformity with the guidelines of JNNURM.

(d) Under the UIG component of JNNURM, Additional Central Assistance (ACA) is sanctioned for projects related to admissible components viz. Water Supply including Sanitation, Sewerage, Solid Waste Management, Road network, Urban Transport and redevelopment of inner (old) city areas with a view to upgrading infrastructure therein, shifting industrial/commercial establishments to conforming areas, etc. The details of Projects approved under UIG component of JNNURM sector-wise is given in the enclosed Statement

Statement

Sector-wise details of the projects approved under UIG component of JNNURM

Sl.No.	Sector	Number of projects sanctioned
1.	Drainage/Storm Water Drainage	60
2.	Roads/Flyovers	75
3.	Water Supply	141
4.	Sewerage	99
5.	Urban Renewals	9
6.	Mass Rapid Transport System	19
7.	Other Urban Transport	13
8.	Solid Waste Management	40
9.	Development of Heritage Areas	2
10.	Preservation of Water Bodies	4
11.	Parking	1
TOTAL :		463

Projects under JNNURM

3614. SHRI SHARAD ANANTRAO JOSHI : Will the Minister of URBAN DEVELOPMENT be pleased to state: